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**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH,**

**CP NO. 16/2007
RA NO. 323/2004
OA NO. 2081/2003**

New Delhi, this the 3rd day of July, 2007

**HON'BLE MR. JUSTICE V.K.BALI, CHAIRMAN
HON'BLE SH. L.K.JOSHI, VICE CHAIRMAN (A)**

Murari Lal,
Assistant Surveyor of Works,
CCW, AIR Soochna Bhawan,
New Delhi.

(By Advocate: Sh. Asish Nischal)

Versus

Sh. S.K.Arora,
Secretary,
Ministry of Information & Broadcasting,
Shastri Bhawan,
New Delhi.

(By Advocate: Mrs. Anita Pandey proxy for
Sh. D.K.Tiwari)

ORDER (ORAL)

Justice V.K.Bali, Chairman;

Against the order passed by this Tribunal non-compliance of which has been complained for in the contempt proceedings, writ has already been filed in the Hon'ble Delhi High Court which has been admitted as well. It is worthwhile to wait the order of the Hon'ble Delhi High Court. CP is closed at this stage.

l.k.joshi

(L.K. JOSHI)
Vice Chairman (A)

V.K. BALI
(V.K. BALI)
Chairman

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